#### Written Answers

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accounts was U. Alter departmen-talisation of accounts, the present number is 10. This number would be reduced to 9 in the next month and would be further reduced to 8 during the next three or four months when provident fund accounts work is completed and those accounts  $ar_e$  transferred to the Ministries/Departments.

## Opening of a Regional Rural Bank In Coocn Behar/Jalpaiffiuri

### 1010. SHRI PRASENJIT BARMAN: SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of REVENUE AND BANKING be pleased to refer to the reply to Unstarred Question 451 given in the Rajya Sabha on the 25th May, 1976 and state:

(a) whether the relevant data in respect of Cooch-Behar and Jalpai-guri districts of West Bengal has since been collected;

(b) if so, whether any decision has been taken by Government to set up a Regional Rural Bank in that area; and

(c) if the answer to part (b) above be in the affirmative, what are the details in this regard?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) No, Sir; the data in respect of Cooch-Behar and Jalpai-guri districts are yet to be received from the Reserve Bank of India.

(b) and (c). Do not arise.

### India's contribution to International Fund for Agricultural Development

1011. SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to contribute to the 1 billion interna-

tional Fund for Agricultural Development;

(b) u not, what are the reasons therefor;

(c) whether India is expected ta derive an  $_{\nu}$  benefits out of this Fund; and

(d) if ao, what are the details in this regard?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

- (b) Does not arise.
- (c) Yes, Sir.

(d) It  $i_s$  not possible at this stage to give details of the benefits that will flow to India from the International Fund for Agricultural Development. Its establishment will open to the developing countries including India a new multilateral source of aid for agricultural development.

# Income-tax and wealth-tax paid by State Ministers

1012. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of REVENUE AND BANKING be pleased to state;

(a) what is the number of Ministers, including Ministers of State and Deputy Ministers, of each State who pay income-tax and wealth-tax; and

(b) whether any Minister is in-arrears in the matter of payment of h.'s income-tax dues?

THE MINISTER OF REVENUE AND (BANKING (SHRI PRANAB MUKHERJEE): (a) and (b) The requisite details in respect of Ministers including Ministers of State and Deputy Ministers of each State are presently not available with us. The Ministers of various State Governments are being assessed all over the country.